

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH-COURT NO. 3

EXCISE Appeal No. 10053 of 2017- DB

(Arising out of OIO-RAJ-EXCUS-000-PR-COM-33-16-17 dated 14/10/2016 passed by
Principle Commissioner Customs, Excise and Service Tax-RAJKOT)

Shri Rasikbhai G Khokhariya

.....Appellant

Partner Of Nishtha Automation, 17- Balaji Industrial Park,
Gondal Road,near Octroi Naka,
Rajkot, Gujarat

VERSUS

Commissioner of C.E. & S.T.-Rajkot

.....Respondent

Central Excise Bhavan,
Race Course Ring Road...Income Tax Office,
Rajkot, Gujarat-360001

APPEARANCE:

Shri P V Sheth Advocate for the Appellant
Shri Rajesh R Kurup, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 16.05.2024
DATE OF DECISION: 06.06.2024

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 10054 of 2017.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**